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L. A. D.

VOL. III

26 July to 25 Aug

1943.

P. L.



INDIA  
TO  
**THE LEGISLATIVE ASSEMBLY DEBATES**

**Official Report**

**Volume III, 1943**

*(26th July to 25th August, 1943)*

**EIGHTEENTH SESSION**  
OF THE  
**FIFTH LEGISLATIVE ASSEMBLY,**  
**1943**



Unst.  
F. imprinted  
17-7-43  
α  
1943

45-LA

PUBLISHED BY THE MANAGER OF PUBLICATIONS, DELHI  
PRINTED BY THE MANAGER, GOVERNMENT OF INDIA PRESS, NEW DELHI  
1943

Price Rs. 1 As. 6 or 2s.



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